

1	2	3	4	5	6
3.	Bihar	939.60	650.00	1589.60	1394.20
4.	Goa	10.26	7.50	17.76	18.29
5.	Gujarat	475.42	470.00	945.42	1098.84
6.	Haryana	3375.67	2110.00	5485.67	266.08
7.	Jammu and Kashmir	340.70	186.00	526.70	111.62
8.	Karnataka	1432.82	1000.00	2432.82	945.37
9.	Kerala	85.42	84.50	169.92	188.19
10.	Madhya Pradesh	4283.65	2185.00	6468.65	1555.62
11.	Maharashtra	1418.28	1150.00	2568.28	1821.14
12.	Manipur	17.18	22.00	39.18	22.10
13.	Orissa	657.80	110.00	768.80	808.10
14.	Rajasthan	3382.41	1962.62	5345.03	2259.59
15.	Tamil Nadu	116.52	197.01	313.53	398.48
16.	Uttar Pradesh	4092.00	1600.00	5692.00	6038.96
17.	West Bengal	237.95	100.00	337.95	264.86
18.	Himachal Pradesh	—	10.00	10.00	—
19.	Punjab	1917.00	580.00	2497.00	—
Total		24763.15	13564.01	38327.06	18759.94

State Affected by Floods

113. SHRI K. LAKKAPPA :
 SHRI GIRIDHAR GOMANGO :
 SHRI NARAYAN CHOUBEY :
 SHRI CHITTA BASU :
 SHRI SATYENDRA NARAIN
 SINHA :
 SHRI RAVINDRA VARMA :
 SHRI RAMLAL RAHI :
 SHRI RASABEHARI BEHERA :
 SHRI BAPUSAHEB
 PARULEKAR :
 SHRI RAMAVATAR SHASTRI :
 SHRI UTTAM RATHOD :

Will the Minister of AGRICULTURE be pleased to lay a statement showing :

(a) the States affected by floods in recent weeks ;

(b) the extent of damage and loss of human lives, crops, cattle and other properties caused in different States, State-wise, by these floods ; and

(c) the Central assistance provided to the States for relief operations ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) According to available information the States of Assam, Bihar, Kerala, Manipur, Orissa, Tripura, West Bengal and Uttar Pradesh have

been affected by floods in recent weeks.

(b) The extent of damage caused to life and property as reported by the affected States, is given in the Statement attached (See Cols. 203-204).

(c) Every State Government has got margin money at its disposal to meet the situation caused by natural calamities. Central assistance is sanctioned on receipt of required information from the State in the form of memorandum and after a visit of Central Team for an 'on-the-spot' study of the situation. States submit their memoranda after they have exhausted the margin money available with them.

The State of Tripura has submitted a memorandum in the month of June, 1984 seeking Central assistance amount to Rs. 11.06 crores for flood relief which was raised to Rs. 12.44 crores. A Central Team has visited the State from 27th to 30th June, 1984 after receipt of a memorandum from Tripura. The report of the team is awaited. However, pending the issue of final sanction of Central assistance a sum of Rs. 1.00 crore has been sanctioned as ways and means advance on 'ad-hoc' basis to the State Government for meeting the emergent relief expenditure.

A memorandum seeking Central assistance of Rs. 159.00 crores has been received from Government of Kerala only on 18th July, 1984 which is being processed. However, a sum of Rs. 5.00 crores has been sanctioned as ways and means advance on ad-hoc basis on 12th July, 1984, to meet the emergent expenditure pending the visit of the Central Team and sanction of a ceiling of Central assistance.

No request for Central assistance or memorandum has been received from any other affected State so far.

Losses due to Floods

114. SHRI A. NEELALOHITHADASAN NADAR : Will the Minister of IRRIGATION be pleased to state :

(a) whether losses due to floods in the

country have been the highest in the last year and if so, full details of these losses as compared to previous years (Newstime dated 18th June, 1984) ; and

(b) whether Government propose to tackle the problem at the basic level by halting deforestation through sale of fuel at subsidised rates in rural areas ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) The statement showing the flood damages of 1983, which was the highest compared to the maximum in the previous years (1953 to 1982), as reported by the State Governments is enclosed (See Cols. 205-206).

(b) Afforestation measures are expected to be complementary measures of flood control. The Government is seized of the problem of deforestation and taking all possible measures to halt the trend.

Some of the States have already implemented the scheme of sale of fire wood through the agency of forest department at subsidized rates or on 'no profit no loss' basis to prevent the clandestine removal of the fire-wood from the forests.

Floods in Tributories of Vansadhara

115. SHRI GIRIDHAR GOMANGO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that in the month of June, 1984 there was heavy rain in Koraput and Ganjam Districts and consequent flood in tributories of river Vanasadhara in Orissa ;

(b) if so, the details thereof ;

(c) the measures taken by Central Government so far and the funds provided for flood damage works in details ; and

(d) the schemes and programmes proposed by that State to check the flood in tributories of river Vanasadhara ?